

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Director
Central Detective Training Institute,
(BPR&D), Govt. of India, MHA,
CFIs Complex, Sec 36A, Chandigarh.

NO: 4794/19

Dated: 27/5/2019

Sub: Nominations of Judicial Officers for the Hon'ble Supreme Court Mandated Courses to be conducted at CDTI, Chandigarh during the year 2019-20-Reg.

Ref : Your letter No.3/CDTI/TRG/2019-20/263 dated 06.05.2019

Sir,

With reference to the subject cited above, I am desired to inform your good-self that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programmes shown against their names: -

S.No	Name of the Course	Scheduled date	Name of the nominated Judicial Officer
1.	Short duration course on Investigation of Rape Cases	14.05.2019 to 16.05.2019	NIL
2.	03 days' Cyber Crime & Cyber Law Awareness training programme for Public Prosecutors & Judicial Officers.	28.05.2019 to 30.05.2019	1) Sh.Yahya Firdous, Railway Magistrate, Jammu 2) Sh. Vinod Kumar, Spl. Mobile Magistrate Rajouri.
3.	03 days' Cyber Crime and Cyber Law Awareness training programme	11.06.2019 to 13.06.2019	1) Sh. Pardeep Kumar, Sub Judge, JMIC, Batote. 2) Sh.Parvaiz Iqbal, Spl. Mobile Magistrate Srinagar.

	for Public Prosecutors and Judicial Officers.		
4.	Short duration course on Investigation of Rape Cases	11.09.2019 to 13.09.2019	Ms. Kusum Pandita, Addl. Sessions Judge Rajouri.
5.	Short duration course on Investigation of Rape Cases	28.10.2019 to 30.10.2019	Sh.Aijaz Ahmad Khan, Addl Sessions Judge, Sopore
6.	Short duration course on Investigation of Rape Cases	25.11.2019 to 27.11.2019	Sh.Balbir Lal, Addl. District Judge, Bank cases, Srinagar.
7.	03 days' Cyber Crime & Cyber Law Awareness training programme for Public Prosecutors & Judicial Officers.	04.03.2020 to 06.03.2020	1) Ms. Sudesh Sharma, Electricity Magistrate Jammu. 2) Sh. Farooq Ahmad Bhat, Joint Registrar Judicial, Srinagar

You are accordingly requested to make arrangements for transport for the participants from the hostel of the Chandigarh Judicial Academy to the venue of the programme.

Yours faithfully,

(Mohammed Yasin Beigh) 27-05-19
Additional Registrar

No. 4795-815/19-5

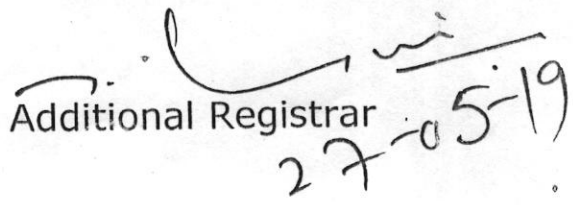
Dated 27/5/2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for kind information of Hon'ble the Chief Justice.

2. The Director Chandigarh Judicial Academy, Sector 43, Chandigarh with the request to make arrangements for stay of the nominated officers in the hostel of the Academy.
3. Principal District and Sessions Judge, Srinagar/ Baramulla/Jammu/Rajouri/ Ramban.
4. S/Shri _____

... for information and necessary action.

5. CPC, e-Courts High Court of J&K, Srinagar with the request to upload the same on the official website of J&K High Court for information of all concerned.


Additional Registrar

27-05-19